

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I move the following Motion:- ...(*Interruptions*)...

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts for the term beginning on the 1st May, 2025 and ending on the 30th April, 2026, and do proceed to elect, in such manner as directed by the Chairman, seven Members from amongst the Members of the House to serve on the said Committee.”

The question was put and the motion was adopted.

**MOTION FOR NOMINATION TO THE COMMITTEE ON
PUBLIC UNDERTAKINGS (CoPU)**

MR. CHAIRMAN: Dr. L. Murugan to move a Motion for nomination of seven Members to the Committee on Public Undertakings. ...(*Interruptions*)...

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I move the following Motion:- ...(*Interruptions*)...

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Undertakings for the term beginning on the 1st May, 2025 and ending on the 30th April, 2026, and do proceed to elect, in such manner as directed by the Chairman, seven Members from amongst the Members of the House to serve on the said Committee.”

The question was put and the Motion was adopted.

**MOTION FOR NOMINATION TO THE COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED TRIBES (SCs & STs)**

MR. CHAIRMAN: Dr. L. Murugan to move a Motion for nomination to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes. ...(*Interruptions*)...

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I move the following Motion:- ...*(Interruptions)*...

“That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 2025 and ending on the 30th April, 2026, and do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, ten Members from amongst the Members of the House to serve on the said Committee.”

The question was put and the Motion was adopted.

PRESIDENT’S MESSAGE

MR. CHAIRMAN: Hon. Members, a Message from the hon. President. ...*(Interruptions)*... Take your seats. I am reading a Message from the hon. President of India. ...*(Interruptions)*... Hon. Members, a Message from the President of India must receive due deference, due respect. ...*(Interruptions)*...

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): We are giving, but, ...*(Interruptions)*...

MR. CHAIRMAN: Ask your Members. This is not respect. This is disrespect to the President of India. This is disrespect to the first tribal woman who is the President of India. ...*(Interruptions)*... Take your seats. Let me read out the Message. ...*(Interruptions)*... Please. ...*(Interruptions)*... I appeal to your good sense... ...*(Interruptions)*... I appeal to you, don't show disrespect to the President of India. ...*(Interruptions)*... We should respect the President of India, the first tribal woman to hold the position. ...*(Interruptions)*... Ask your Members. ...*(Interruptions)*... Hon Leader of the Opposition, let us listen to the Message of the President. She is the first citizen of the country, the first tribal woman ever to hold this post. ...*(Interruptions)*... Please take your seats. Please take your seats. ...*(Interruptions)*... Don't disrespect. I will name you. I would name the Members now. ...*(Interruptions)*... I will not overlook or countenance disrespect to the hon. President. I appeal to the Leader of the Opposition. ...*(Interruptions)*... Please take your seats. You are showing disrespect to the hon. President... ...*(Interruptions)*... The House is adjourned to meet at 11.20 a.m.